

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, MUMBAI

Dated this Wednesday the 7<sup>th</sup> day of October, 2009.

R.P.13/2007, M.P.Nos. 322/07 & 323/07  
IN O.A.No.630/1998.

Shri Charanjit Singh - Applicant

(By Advocate Shri D.V. Gangal)

Versus

Union of India & 3 others - Respondents

(By Advocate Shri V.S. Masurkar )

Coram:

Hon'ble Shri Jog Singh - Member (J)  
Hon'ble Shri Sudhakar Mishra - Member (A)

(a) To be referred to the Reporter or not?   
(b) Library.

*Sudhakar Mishra*  
( Sudhakar Mishra )  
Member (A).

H.